to obviate this risk. Now lots would be drawn only to decide, which applicant should be allotted which flat; and the selection of people to be considered for allotment, will be done according to the date of registration and payment of initial deposit.

Flood in West Delhi

139. SHRI M. RAM GOPAL REDDY: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:

(a) whether most of the colonies in West Delhi were flooded with water during Monsoon this year; and

(b) if so, the total loss and compensation made by the Government to victims and remedial measures proposed to contain the floods in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU, FRATAP SINGH): (a) Yes, Sir.

(b) Delhi Administration have reported that the approximate loss tσ the property has been assessed to he **Rs.** 50 lakhs. The families of 18 persons who were drowned in two beat mishaps were given R's. 5000 each. It is being considered to provide compensation to those whose crops and property were damaged.

'1. Construction of a dam on river Sahibi at Ajmeripura in Rajasthan.

, 2. Construction of a storage dam on river Sahibi at Masani in Haryana.

3. The improvement of the drainage capacity of the Najafgarh drain to the optimum extent possible which is at present roughly estimated as \$500 cases upto Kakraula regulator and 10000 cusecs downstream of Kakraula regulator.

Benefit of rationing to producers who make distress sale of Paddy and Wheat

140. SHRI SASANKASEKHAR SANYAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that producers of paddy and wheat who are not able to store food crops for their own consumption and are forced to go in for distress sale do not get the benefit of rationing for paddy/wheat and in rural areas sugar is always at the mercy of M.R. Dealers; and

(b) whether the Government have considered any remedy in this behalf?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH); (a) and (b). The Government have announced support paddy/wheat prices for and all quantities of paddy/wheat of Fair Average quality offered by the producers are being purchased the by Government agencies under their price support operations. In the circumstances, normally there should be no question of the producers going in for distress sale of their produce.

The State Governments are distributing wheat, rice and sugar through a net work of fair price shops, it fixed prices, to meet the requirements of the vulnerable sections of the community. The distribution system is kept under constant review so as fo improve its functioning and coverage. The State Governments have been advised to improve the system of IIstribution of sugar particularly in the rural areas.

Maintenance of Hazarduari Palace;. Murshidabad

141. SHRI SASANKASEKHAR SANYAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware that during the previous Congress Government the then Education Minister, Shri Nural Hasan was pursuaded to pay a visit to the Hazarduari Palace of the Nawab House of Murshidabad:

(b) whether Government are aware that the then Minister agreed to undertake maintenance of the valuable Library and repair of the building for protecting valuable articles from sun, wind and rain and expressed his inability in the matter of increasing emoluments of the working staff; and

(c) whether the Centre is likely to take over the Palace and other movable and immovable property and convert the Palace and its campus into a National Institution?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Prof. S. Nurul Hasan, the then Education Minister, visited Murshidabad on 12th May, 1974.

(b) It was agreed (i) to render assistance in the matter of preservation of the manuscripts and (ii) to protect the palace. However, it was decided not to acquire the Palace and the antiquities housed therein. The question of increasing the emoluments of the staff who are working under the Trustee, does not, therefore, arise.

(c) The Government of India will assist the Trustees in preserving the Palace and in carrying out the repairs. Acquisition of the Palace and the art objects housed therein is not contemplated.

Teaching facilities in Schools Affiliated to Central Board of Secondary Education

142. SHRI MADHAVRAO SCIN-DIA: Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CULTURE be pleased to state: 2324 LS-8. (a) whether adequate facilities exist in the schools affiliated to the Central Board of Secondary Education in general and in the Central Schools in particular to provide teaching in subjects of vocational stream at +2stage; and

(b) what steps have been taken by the Central Board to ensure a uniform system of internal assessment for subjects like Work Experience and Physical Education in the + 2 Examination?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Information is being collected and will be placed on the Table of the Sabna.

(b) Provision for Work Experience and Physical Education has been made at the Secondary stage and not at plus 2 stage. In Physical Education guidelines for assessment in each game and skills have been built into the syllabus itself. For work Experience teachers orientation programmes were organised in which evaluation was also a part of the programme.

Beaching of subject under work experience in Schools

143. SHRI MADHAVRAO SCIN-DIA: Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether present syllabus of the All India Higher Secondary School Examination has listed more than 20 subjects under work experience; and

(b) how many of these are being actually taught in the Schools run by the Kendriya Vidyalaya Sangathan?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA-KATAKI): (a) and (b). Work experience has been provided as an